

Annexure 4
Name of the corporate debtor: S. K. M. REAL INFRA LIMITED. Date of commencement of CIRP: 10.03.2022; List of creditors as on: 12.05.2023
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
 (Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted			Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim admitted											
1	Landmark Leisure Corporation Limited	07.10.2022	637,670,761.00	-		Unsecured Financial Creditor	No	No	No	0	0	637,670,761.00	0	0	Claim Reported	

Neelam

CA Neeraja Kartik
 Resolution Professional
 S. K. M. Real Infra Limited